

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 34 of 2014

Dated : 6th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Delhi Metro Rail Corporation Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory
Commission & Ors.Respondent(s)**

**Counsel for the Appellant(s) : Mr. Chandan Kumar
Mr. Shankar Kumar Jha**

**Counsel for the Respondent(s) : Mr. Arav Kapoor for R.5
Mr. Manu Seshadri
Ms. Priya for R.1
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Aditya Panda for R.3 & 4**

ORDER

We have heard the learned counsel for the Appellant for some time. He has filed his Written notes today after serving copy on the other side.

Post the matter for further hearing on **20.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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